

ITEM NO.33

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 18244/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUNENDRA ALIAS MUNNA

Respondent(s)

Date : 06-03-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
[IN CHAMBERS]

For Petitioner(s) Ms. Garima Prashad, Adv.
Mr. Abhishek, Adv.
Mr. Santosh Kumar, Adv.
Mr. Rajendran Balan, Adv.
Mr. Mukesh Kumar Garain, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the petitioner is granted
four weeks' time to cure the defects as pointed out in the
office report.

(B.PARVATHI)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER